

Posts and employees in postal circles and Postal Boards

3200. SHRI GAYA CHAND
BHUYAN;

SHRI ASHOK NATH VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of Posts and employees categorywise in each Postal Circle and the Postal Board on 1-4-1984, 1.4.85, and 1.4.86 and on 31-10-86;

(b) number of posts increased, year-wise in each circle and the Postal Board during the above period in the supervisory and Administrative ranks upto Member/Postmaster General/Additional Post-Master General.

(c) financial implications of the increased posts and the supporting staff;

(d) is there any proposal to review and reduce the higher and the need to raise norms productivity; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) Required information is given in Annexure-I. [See Appendix CXL, Annexure No. 114].

(b) Required information is given in Annexure-II. [See Appendix CXL, Annexure No 115].

(c) The financial implication on account of the increase is Rs. 58,583 per month. No supporting staff has been sanctioned for above increased posts.

(d) and (e) All the posts in the Junior Administrative Grade are sanctioned on the basis of Departmental standards fixed in consultation with the Staff Inspection Unit of the Ministry of Finance. Posts in Senior Administrative Grade have been sanctioned as a result of the Cadre Review duly approved by the Cabinet. Periodic reviews are regularly conducted for all posts. Norms of productivity are also constantly under review.

Findings of the C.B.I. into Bhopal gas tragedy leaked to Union Carbide Corporation

3201. SHRI AJIT SINGH;

SHRI SATYA PRAKASH
MALAVIYA;

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that certain crucial findings of the C.B.I. into the Bhopal gas tragedy are found to have been leaked to the Union Carbide Corporation even though the probe into the cause of gas leak disaster is yet to be completed;

(b) if so, what are the details thereof;

(c) what steps have been taken by the Government to identify the source of leakage of the crucial findings of CBI to fix responsibility for the disclosures; and

(d) what action has been taken by the Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) No, Sir.

(b) to (d) Do not arise.

Uniform pay scale for State Government Employees

3202. SHRI PUTTAPAGA RADHA-KRISHNA;

SHRI YALLA SESI BHUSHANA
RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are going to make any efforts to achieve an uniform pay-scales for the employees of State Governments all over the country; and

(b) if so, what is the progress made so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) and (b)